ORISSA HIGH COURT: CUTTACK NOTICE

No. 12804 dtd 24-10-19

The Tender Notice No. 1461 dtd 09.02.2018 concerning Procurement of Fire Fighting Equipments / Apparatus for the Court stands cancelled.

The bidders who had participated are hereby requested to take return of the respective Demand Drafts / Banker's Cheques which have been submitted towards the EMD Cost, after production of a valid ID Proof of the Authorized representative along with the Authorization Letter from the concerned Firm bearing the duly attested signature of the representative before "Store and Purchase" section at the earliest.

This is for necessary information of all concerned.

رامد المراكة على المراكة المر

Orissa High Court, Cuttack.

Memo No. 12805(2) dtd 24.10.19

Copy forwarded to the 1 Superintendent, Computer section, Orissa High

Court for uploading in Orissa High Court website.

2. court's Notice Board

Assistant Registrar (Admn),

Orissa High Court, Cuttack.